

**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**RELIANCE INNOVENTURES PRIVATE LIMITED**  
**(Holdco of ADA Group having investments in Group companies and also operating**  
**Renewable Energy at Maharashtra and Tamilnadu)**  
**(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency**  
**Resolution Process for Corporate Persons) Regulations, 2016)**

**RELEVANT PARTICULARS**

1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Reliance Innoventures Private Limited CIN - U73100MH2005PTC158356
2.	Address of the registered office	502, Plot No 91/94, Prabhat Colony, Santacruz-East, Mumbai, Maharashtra-400055, India.
3.	URL of website	<a href="https://relianceinnoventures.com">https://relianceinnoventures.com</a>
4.	Details of place where majority of fixed assets are located	Village Ambawade, Taluka Patan, District Satara, Maharashtra.
5.	Installed capacity of main products/ services	The company being a holding company of ADAG group, holding investments in subsidiaries and step-down subsidiaries besides having fixed assets of 45 MW – Wind Turbine Generators in Satara, Maharashtra and 5.625 MW – Wind Turbine Generators in Udumalpet, Coimbatore, Tamil Nadu.
6.	Quantity and value of main products/ services sold in last financial year	INR 33.87 Crores in the financial year 2021-22
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available	Will be shared vide electronic means on requisition
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	The eligibility criteria are mentioned in the detailed Expression of Interest process document available on <a href="https://relianceinnoventures.com">https://relianceinnoventures.com</a> or can be sought by email to <a href="mailto:rp.ripl1154@gmail.com">rp.ripl1154@gmail.com</a>
10.	Last date for receipt of expression of interest	25 September 2023 (Originally – 02 September 2023)
11.	Date of issue of provisional list of prospective resolution applicants	05 October 2023 (Originally – 12 September 2023)
12.	Last date for submission of objections to provisional list	10 October 2023 (Originally – 17 September 2023)
13.	Process email id to submit EOI	<a href="mailto:rp.ripl1154@gmail.com">rp.ripl1154@gmail.com</a>



*Harish*  
**Harish Kant Kaushik**  
**Resolution Professional of Reliance Innoventures Private Limited**  
**(Company under CIRP vide NCLT order dated 15<sup>th</sup> June 2023)**  
**Registration No. IBBI/PA-001/IP-P01469/2018-19/12340**  
**Authorization for Assignment valid till 04th December 2023**  
**Address: 106, 1<sup>st</sup> Floor, Kanakia Atrium 2, Cross Road A,**  
**Behind Courtyard Marriot, Chakala, Andheri East,**  
**Mumbai - 400093**  
**Email id: [rp.ripl1154@gmail.com](mailto:rp.ripl1154@gmail.com) , [harishkant2007@gmail.com](mailto:harishkant2007@gmail.com)**

**Date: 15.09.2023**  
**Place: Mumbai**